NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

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	OF CHENNAL BENCH,	
THE CUM ORD	ER SHEET OF THE HEARING OF CHENNAI BENCH, AW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM	
ATTENDANCE COM STA	AW TRIBUNAL, HELD ON 22/12/2017	
NATIONAL COMPANY L	ER SHEET OF THE HEARING OF CHERANA AW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM	ICIAL

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/38/2017

NAME OF THE PETITIONER(S)

: MOOLATH MANNIL SREENIVASAN & 20RS

NAME OF THE RESPONDENT(S)

: KOZHIKODE COCONUT FARMERS PRODUCER

COMPANY LTD & 6 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. D. Tayalakshni Counsel for Respondents D. Dall KSR SCO

2. Breeprija Kalankkal. Course I fir pethici

ORDER

PCS. Counsels representing both the parties are present. Counsel for respondent prayed for further time stating that they are intending to file a memo u/s 8 of Arbitration and Reconciliation Act, 1996 based on the clause in the article of the company and. Time is extended finally at request. Put up on 17.01.2018.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)